

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH.

RA 30/04 In
OA NO. 205/2003

This the 11th day of February, 2004

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. S.K. NAIK, MEMBER (A)

1. Behari Lal
S/o Late Sh. Chet Ram,
R/o H.No.348, A.V&PO
Bijwasan, New Delhi.
2. Smt. Veena Narwal,
D/o Sh. Bhanwar Singh,
R/o A-5, Sita Shree Apptt.
Plot No.10, Sec.14, Rohini, Delhi.

Prabhu Dayal
S/o Late Sh. Bhori Lal
R/o 5638 C School
Block, Shakarpur, Delhi.

Prabhat Kumar
S/o Late Sh. Hira Lal
R/o A-2572, Netaji Nagar,
New Delhi.

Kishore Mal
S/o Sh. Chander Lal
R/o 46/3, LIG Flats
Paschim Vihar, New Delhi.

Karam Chand
S/o Sh. Kallu Ram,
R/o F-1519, Netaji Nagar,
New Delhi.

7. Ashok Kumar Vishrat
S/o Sh. Hukum Singh,
273-B, Sant Nagar, East of Kailash,
New Delhi.

8. Bhagat Singh
S/o Sh. Purn Singh
80/5697, Regar Pura, Karol Bagh,
New Delhi.

9. Sangeeta Satsangi
D/o Sh. Babu Lal,
Plot No.228/Pkt A-3, Sec.5, Rohini,
Delhi.

10. Rajeshwar Kumar
S/o Kedar Nath,
R/o Plot No.228 Pkt. A-3, Sector 5,
Rohini, Delhi.

... Respondents

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Versus

1. Union of India through
Secretary,
Ministry of Finance,
North Block, New Delhi.
2. Chief Commissioner of Income Tax
C.R. Building,
I.T.O.
New Delhi.
3. Deptt. of Personnel & Training,
through Secretary,
North Block, New Delhi.
4. Mahender Partap
S/o Late Sh. K.D. Singh,
Inspector,
Office of CIT, Delhi-XII,
IInd Floor, D Block,
Vikas Bhawan, New Delhi.
5. R.G. Aggarwal,
S/o Late Sh. Din Dayal Aggarwal,
Inspector,
Office of CIT, Delhi-XII,
IInd Floor, D Block,
Vikas Bhawan, New Delhi.
6. Mukan Lal,
S/o Late Sh. Khiali Ram
Inspector,
Office of CIT, Delhi-XII,
IInd Floor, D Block,
Vikas Bhawan, New Delhi.
7. V.K. Kapoor
S/o Sh. M.R. Kapur,
Inspector
Office of Addl. CIT Range 39,
C.R. Building, New Delhi.
8. Sh. Virender Singh Yadav
R/o 14, Income Tax Colony,
Pitam Pura, Delhi.
9. Sh. Satyendra Kumar
S/o Sh. M.S. Tomar,
R/o 8, Narmada, Sector-4,
Vaishali, Ghaziabad, U.P.
10. Sh. Sunil Rana
S/o Sh. Balwant Singh Rana,
R/o 32, Sai Baba Daulatpur,
Near Rohini Sector 14,
Delhi.
11. Sh. Ajay Sood
S/o Sh. T.C. Sood
R/o B-142, Kidwai Nagar (I),
New Delhi.

... Respondents

... Review Applicant
in the RA


12. Sh. Virender Kumar Rathi,
S/o Sh. Kanwal Singh,
R/o 42, Sector 6, Bahadurgarh,
Haryana.

13. Sh. S.K. Sharma,
S/o Sh. C.R. Sharma,
89-A, Pocket 1, Dilshad Garden,
New Delhi.

... Respondents

ORDER BY CIRCULATION

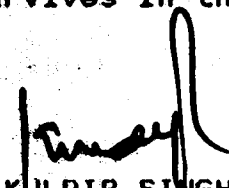
By Sh. Kuldip Singh, Member (J)

The present RA No.30 of 2004 has been filed by the respondent No.6 in the OA for review of the order passed in OA No.205 of 2003 on 27.11.2003.

2. By filing the present RA, the petitioner in the RA wants to re-argue the whole case again by filing the RA, which is not permissible. While delivering the judgment, the petitioner was duly heard because the judgment was given after hearing the parties as such the RA has no merits. No error apparent on the face of record has been pointed out which may call for review of the order. Further, the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22 (3) (f) (i) of the Administrative Tribunals Act.

3. In view of the above, nothing survives in the RA, which is accordingly dismissed.


(S.K. NAIR)
MEMBER (A)


(KULDIP SINGH)
MEMBER (J)

Rakesh